



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF CRIMINAL APPEALS (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	CRIA/13/2016	RAISON ALMEIDA . VS SUNITA BILLIYE AND ANR.	ADV. VIVEK ANGELO RODRIGUES	
2	CRIA/29/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS RAVI KIRAN SHRIKANT JADHAV.	ADV. PARAG S RAO SANDHYA KUSHAWAHA SHAMBHAVI PARAG RAO	
3	CRIA/30/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS RAVI KIRAN SHRIKANT JADHAV.	ADV. PARAG S RAO SHAMBHAVI PARAG RAO SANDHYA KUSHAWAHA	
4	CRIA/31/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS RAVI KIRAN SHRIKANT JADHAV.	ADV. PARAG S RAO SANDHYA KUSHAWAHA SHAMBHAVI PARAG RAO	
5	CRIA/32/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS RAVI KIRAN SHRIKANT JADHAV.	ADV. PARAG S RAO SANDHYA KUSHAWAHA SHAMBHAVI PARAG RAO	
6	CRIA/33/2016	THE GOA STATE COOPERATIVE BANK LTD., THROUGH ITS B.M. RAMAKANT J. PARAB, THR. S. V. LOTLIKAR VS ASHOK MANDREKAR AND ANR.	ADV. SAGAR B. RIVANKAR	ADV. EUCLID PETER HEREDIA FOR R.NO.1 ADV. MAHESH AMONKAR FOR R. NO. 2 - ADV. SWEZEL CLARITA GONSALVES FOR R.NO. 1 ADV. JOAQUIM GODINHO (ADDL) FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. V.GAONKAR FOR R.NO.1
7	CRIA/34/2016	HANUMANT ESHWAR PIRANKAR. VS DEVIDAS NILKANTH KALANGUTKAR.	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO ADV. PUSHPINDER KAUR	ADV. PAVITHRAN A.V FOR RESPONDENT ADV. BHASKAR MAHATME FOR RESPONDENT ADV. KENY SANMAN RAJANIKANT FOR RESPONDENT ADV. KETAKI L. PEDNEKAR FOR RESPONDENT
8	CRIA/35/2016	STATE OF GOA, THROUGH P.I. PANAJI POLICE STATION. VS VIKAS @ VICKY NAIK.	ADV. G. NAGVENKER	ADV. AMIT A. PALEKAR FOR RESPONDENT ADV. NALANDA CHARI ADV. GAURISH NAIK ADV. ELDRIN AFONSO ADV. ONKAR GAONKAR ADV. KAMAKSHI PARAB ADV. APARNA NAIK ADV. NILESH MARTINS ADV. DAMAYANTI KATEKAR ADV. GAUTAM BHAGAT ADV. SAEESH GOVENKAR ADV. MAHABALESHWAR KINALKAR
	WITH CRMA/72/2016 IN CRIA/35/2016	STATE OF GOA, THROUGH P.I. PANAJI POLICE STATION. VS VIKAS @ VICKY NAIK.	ADV. G. NAGVENKER	ADV. AMIT A. PALEKAR FOR RESPONDENT ADV. APARNA NAIK ADV. NILESH MARTINS ADV. DAMAYANTI KATEKAR ADV. GAUTAM BHAGAT ADV. SAEESH GOVENKAR ADV. MAHABALESHWAR KINALKAR ADV. NALANDA CHARI ADV. GAURISH NAIK ADV. ELDRIN AFONSO ADV. ONKAR GAONKAR ADV. KAMAKSHI PARAB
9	CRIA/37/2016	VPK URBAN CO-OP. CREDIT SOCIETY LTD.,	ADV. PARIKSHIT S. SAWANT	ADV. APP FOR R. NO.2 ADV. G. NAGVENKER

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REPRESENTED BY ITS LEGAL OFFICER RATNA S. SAWANT AMONKAR. VS SANDESH KHUSHALI GAUDE AND ANR.		FOR R. NO. 2
10	CRIA/39/2016	CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION BRANCH. VS PRAVIN KUMAR.	ADV. ASHA A. DESAI -	ADV. SHANKAR HEGDE FOR RESPONDENT ADV. GANESH R. NAIK FOR RESPONDENT
11	CRIA/42/2016	THE BICHOLIM URBAN CO-OPERATIVE BANK LTD., PONDA BRANCH, REP. BY SAGUN NARSHIV SHETYE. VS SURYAKANT MAHADEV NAIK AND ANR.	ADV. SUNANDA AMONKAR	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2
12	CRIA/43/2016	VPK URBAN CO-OPERATIVE CREIDT SOCIETY LIMITED, REP. BY ITS LEGAL OFFICER RATNA S.S. AMONKAR. VS ROHIT LAXMAN SAWANT AND ANR.	ADV. FERNANDES LUIS ALEX ADV. KETAKI NAIK	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1
13	CRIA/46/2016	THE BHATAGRAM URBAN CO-OP. CREDIT, SOCIETY LTD., REP BY ITS C.E.O. SANJAY GAJANAN PARMEKAR. VS BALKRISHNA GOVIND SAWAIKAR AND ANR.	ADV. DEEPAK GAONKAR ADV. ALISHA SAMANTHA FERNANDES	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO.2 ADV. SHIVAN DESAI FOR R. NO.1
14	CRIA/48/2016	THE VIVIDHA URBAN CO-OP. CREDIT SOCIETY LTD., THR. BR. MANAGER, RESHMA SAKHALKAR @ ADITI RAIKAR. VS SADIQ @ SADIQUE MOHAMMAD SHAIK.	ADV. ANTHONY JOE D'SILVA	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. SANKALP SINAI BHANGUI ADV. ANJALI AGRAWAL
15	CRIA/54/2016	AMEET N. RAUT. VS AJAY SHRIKANT	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY KALPA DEVIDAS	ADV. RAJNEESH NAIK FOR RESPONDENT ADV. G. NAGVENKER

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		MIRAJKAR AND ANR.	GOVENKAR FERNANDES ANNELISE	FOR R.NO.2
16	CRIA/73/2016	RATIKANT R. BANDEKAR., VS JENNYTECH SERVICES, REP. BY ITS PROPRIETOR, HEMANT DHARMA CHODANKAR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. SHAIKH FAHAD	ADV. ROHAN PANDURANG DESAI FOR R.NO.1
17	CRIA/7/2018	THE BHATAGRAM URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY ITS C.E.O., SANJAY GAJANAN PARMEKAR., VS MAHADEV CHANDRAKANT KAMAT AND ANR.,	ADV. DEEPAK GAONKAR ADV. ALISHA SAMANTHA FERNANDES	ADV. PRAVIN N. FALDESSAI PP FOR RESPONDENT NO. 2 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2
18	CRIA/8/2018	V. P. K. URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY PUNDALIK RAMA PALYEKAR., VS TRUPTI SARVESH SAWANT AND ANR.,	ADV. SHIVADATTA PRAKASH MUNJ	ADV. ASHWIN D. BHOBE FOR R.NO.1 PUBLIC PROSECUTOR FOR R. NO.2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1
19	CRIA/23/2018	SANDEEP PRABHU., VS RAKESH KRISHNAMURTHY TALKAL AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. GAUTAMI KAMAT FOR R.NO.1 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2
20	CRIA/31/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
21	CRIA/32/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
22	CRIA/33/2018	HELICINO ALEIXO	ADV. VLEDSON LUCIO	ADV. MENEZES MYRON

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		FERNANDES., VS MILIND MADHUKAR BHENDE.,	BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
23	CRIA/34/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
24	CRIA/35/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
25	CRIA/36/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
26	CRIA/37/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
27	CRIA/38/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
28	CRIA/39/2018	HELICINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN ADV. JOCELYN MARIA GODINHO	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
29	CRIA/46/2018	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY ITS FIELD OFFICER, PUNDALIK R.	ADV. PRASANNA C CHAWDIKAR ADV. K. K. MANGUESHKAR	ADV. ABHIJEET KAMAT FOR R.NO.1 ADV. PREETAM TALAULIKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PALYEKAR., VS SUDIN DATTARAM NAVELKAR AND ANR.,	ADV. VAIGANKAR SAMIKSHA MADHUKAR ADV. SHIVADATTA PRAKASH MUNJ ADV. D. P. CHAWDIKAR	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SIMOES KHER CEAZER JOHN FOR R.NO.1 ADV. ALEESHA DOS REIS FALCAO FOR R.NO.1
30	CRIA/47/2018	RAYMOND BARRETTO, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE, THR. VANESHA BARRETTO., VS THE STATE OF GOA, THR. POLICE INSPECTOR, CUNCOLIM POLICE STATION, CUNCOLIM.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
31	CRIA/49/2018	VIJENDER MEHTA @ BIJENDER MEHTA., VS STATE, THR. CRIME BRANCH, DONAPAU AND ANR.,	ADV. KAPIL D. KERKAR ADV. LOHAR JAIRAJ ASHOK ADV. S. R. RIVANKAR FOR R.NO.1 & 2	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
32	CRIA/56/2018	STATE OF GOA, THR. CURCHOREM POLICE STATION, CURCHOREM., VS TUKARAM KRISHNA NAIK.,	ADV. MAHESH AMONKAR	ADV. SANMAN R. KENY FOR RESPONDENT
33	CRIA/57/2018	VIVIDHA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY, RESHMA SAKHALKAR @ ADITI RAIKAR., VS DR. PRAKASH MUKUND RANE AND ANR.,	ADV. GAURISH AGNI	ADV. GAURESH S. GAONKAR FOR R.NO.1 ADV. MAHESH AMONKAR FOR R.NO.2
34	CRIA/60/2018	NILESH BHASKAR THAKUR, PRESENTLY IN CENTRAL JAIL COLVALE., VS UNION OF INDIA, REP. BY CBI/ACB/GOA THR. P.P.,	ADV. AMIT PALEKAR ADV. GAURISH NAIK ADV. NALANDA CHARI ADV. ELDRIN AFONSO	ADV. ASHA A. DESAI
35	CRIA/61/2018	V.P.K. URBAN CO-OPERATIVE CREIDIT SOCIETY LTD., REP. BY PUNDALIK RAMA	ADV. SHIVADATTA PRAKASH MUNJ	ADV. PRAVIN N. FALDESSAI FOR R.NO.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PALYEKAR., VS JAVED KOTHUDDIN SHAIKH AND ANR.,		
36	CRIA/66/2018	THE MAHILA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY AUT. OFFICER, VIVEK KASHINATH SHIRODKAR. VS MAHESH VITHAL PHADTE AND ANR.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS ADV. ASHLESHA GAONKAR	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. ANTHONY JOE D\SILVA FOR R.NO.1
37	CRIA/71/2018	BHASKAR KORAK., VS STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	ADV. G. NAGVENKER FOR R.NO.1 AND 2
38	CRIA/72/2018	GRACIOUS COUTINHO., VS STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	ADV. S. R. RIVANKAR FOR R.NO.1 AND 2
39	CRIA/74/2018	MUBARAK KHAN, PRESENTLY AT CENTRAL JAIL, COLVALE., VS STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	ADV. S. R. RIVANKAR FOR RESPONDENT
40	CRIA/75/2018	ROMEO DCOSTA., VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR.,	ADV. DCRUZ NOEL PARRAS ADV. BAPTISTA CYNTHIA @ PARRAS D'CRUZ ADV. JOSHUA SAVIO GRACIAS	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
41	CRIA/76/2018	LIDA JOAO., VS KANCHAN CHODANKAR AND 2 ORS.,	ADV. BHOBE SHRADHA SUBHASH ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R.NO.2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.2
42	CRIA/79/2018	ANTON MARLINE, PRESENTLY AT CENTRAL JAIL, COLVALE., VS STATE THR. ANTI NARCOTIC CELL POLICE STAITON, PANAJI AND ANR.,	ADV. T. GEORGE JOHN ADV. CELERINA C. D'SA	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
43	CRIA/80/2018	GRAYSON DE JESUS SERRAO., VS ANTONIO ERNESTO PEREIRA AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. PRAVIN N. FALDESSAI FOR R.NO.2
44	CRIA/85/2018	SHREE DANESHWARI TRADERS, REP. BY ITS AUT. PARTNER, SHASHIKANT C. BHUSANNAVAR., VS MEHABOUBY BABUSAB DESUR AND ANR.,	ADV. BHOBE SHRADHA SUBHASH	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2
45	CRIA/15/2019	SHREE DANESHWARI TRADERS, REP. BY ITS AUT. PARTNER, SHASHIKANT C. BHUSANNAVAR., VS ABDUL MUNAF MULLAR AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. FERNANDES ANNELISE	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. DEEPAK GAONKAR FOR R.NO.1 ADV. SONAL NAGVENKAR FOR R.NO.1
46	CRIA/49/2019	MASSO GAWAS AND 2 ORS., VS STATE, THR. BICHOLIM POLICE STATION, BICHOLIM AND 5 ORS.,	ADV. SHAIKH MUJAHIDIN ISMAIL	ADV. MAHESH AMONKAR FOR R.NO.1 AND 2



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
47	CRIA/50/2019	BHIKAJI L. KERKAR., VS OMPRAKASH KULKARNI.,	ADV. SIDDHARTH SAMANT K. ADV. SAMIDA NAIK ADV. AGUIAR NAVDEEP JOHN	ADV. GANESH R. NAIK
48	CRIA/51/2019	LAXMIKANT HARISHCHANDRA BHAGAT., VS SANJAY VITHU BARDE AND ANR.,	ADV. SHIVAN DESAI ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ADV. MANGUESH HARMALKAR FOR R.NO.1 ADV. FLAVIA FERNANDES FOR R.NO.1 ADV. G. NAGVENKER FOR R.NO.2 ADV. RAKSHIT NAIK FOR R.NO.1
49	CRIA/59/2019	ALLAN VAZ., VS AJJU C. S.,	ADV. J. ABREU LOBO ADV. LINGUDKAR SNEHA KISHOR ADV. PRATIKSHA JUBA MANDREKAR ADV. FERNANDES JASMINE MERILYN	ADV. EESHAN USAPKAR FOR RESPONDENT ADV. KHOT SWAPNIL PUNDALIK FOR RESPONDENT
50	CRIA/61/2019	PGS ENTERPRISES, REP. BY ITS PROP., VIDHYADHAR U. KERKAR., VS SANDESH DNYANESHWAR KERKAR AND ANR.,	ADV. SHAMBHAVI PARAG RAO THE PETITIONER ADV. RESHMA BHAIRU KALE *THE PETITIONER ADV. SANDHYA KUSHAWAHA *THE PETITIONER ADV. PARAG S RAO *THE PETITIONER ADV. RADHIKA S. CANDOLCAR *THE PETITIONER ADV. FEMY FERNANDES GOMES *THE PETITIONER ADV. SOWMYA DRAGO *THE PETITIONER ADV. MAMATA BHANDARI *THE PETITIONER	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. JAYANT PANDURANG MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR R.NO.1
51	CRIA/62/2019	K. HENRY DANIEL, PRESENTLY IN CUSTODY AT COLVALE JAIL, THR. ANNIE DANIEL., VS STATE OF GOA, THR.	ADV. GAUTAMI KAMAT	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PUBLIC PROSECUTOR AND ANR.,		
52	CRIA/3/2020	THE STATE OF GOA, THR. POLICE INSPECTOR, PONDA POLICE STATION, PONDA., VS ABDUL RASHEED.,	ADV. AMONKAR	MAHESH ADV. AGHA IFTIKHAR FOR RESPONDENT ADV. VALENCIA FERNANDES FOR RESPONDENT ADV. UTKARSH SAWANT FOR RESPONDENT ADV. FLAVIA FERNANDES FOR RESPONDENT ADV. KETAN MORAJKAR FOR RESPONDENT
53	CRIA/9/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV AMONKAR APPELLANT	RAJIV FOR MANGUESHKAR FOR R.NO.1
54	CRIA/10/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV AMONKAR APPLICANT	RAJIV FOR MANGUESHKAR FOR R.NO.1 ADV. LAKSHMI KRISHNA BUDKE FOR R.NO.1 ADV. HARSHAD DHULAPKAR FOR R.NO.1 ADV. AADITYA KAMAT FOR R.NO.1 ADV. NIKHIL D. NAIK FOR R.NO.1
55	CRIA/11/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV AMONKAR APPLICANT	RAJIV FOR MANGUESHKAR FOR R.NO.1 ADV. AADITYA KAMAT FOR R.NO.1 ADV. NIKHIL D. NAIK FOR R.NO.1 ADV. LAKSHMI KRISHNA BUDKE FOR R.NO.1 ADV. HARSHAD DHULAPKAR FOR R.NO.1
56	CRIA/12/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS	ADV. VIBHAV AMONKAR APPELLANT	RAJIV FOR MANGUESHKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,		ADV. HARSHAD DHULAPKAR FOR R.NO.1 ADV. AADITYA KAMAT FOR R.NO.1 ADV. NIKHIL D. NAIK FOR R.NO.1 ADV. LAKSHMI KRISHNA BUDKE FOR R.NO.1
57	CRIA/13/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV RAJIV AMONKAR FOR APPELLANT	ADV. MR. SANJAY K. MANGESHKAR
58	CRIA/14/2020	STATE OF GOA, THR. POLICE INSPECTOR, VERNA POLICE STATION, VERNA., VS NATIVIDADE NAZARIO FERNANDES.,	ADV. BHOBE SHAILENDRA GURUDAS	ADV. GALILEO FRANCISCO TELES FOR RESPONDENT ADV. AUSTIN AUGUSTO FERNANDES FOR RESPONDENT ADV. DEEPAK FADKE FOR RESPONDENT ADV. QUEENCY D'SILVA FOR RESPONDENT ADV. HELATA GOPI FOR RESPONDENT
59	CRIA/15/2020	SHIVAPPA @ ZALMA KALE AND ANR., VS STATE, THR. PONDA POLICE STATION.,	ADV. ARUN DE SA ADV. ARUN DE SA FOR P. NO. 2 ADV. FRANCO COBURN FREDDIE JOSEPH FOR P. NO. 2 SAHIL SARDESSAI AGNETHA S. MONIZ SIDDESH SHET ADV. SARDESAI SAHIL SAMIR ADV. AGNETHA S. MONIZ ADV. SIDHESH SHET ADV. FRANCO COBURN FREDDIE JOSEPH	ADV. PRAVIN N. FALDESSAI
60	CRIA/16/2020	STATE OF GOA, P.I., THR. COLVA POLICE STATION, COLVA., VS	ADV. BHOBE SHAILENDRA GURUDAS	ADV. ROHAN RAMA DESSAI FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		METZI CARDOZO.,		
61	CRIA/17/2020	DNYANAVI DNYANESHWAR NAIK., VS SHAKUNTALA KUDAV AND 2 ORS.,	ADV. JATIN RAMAIYA ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. KARAN RAJAN KAMAT ADV. KETAKI L. PEDNEKAR ADV. BHANDANKER VARUN PRADEEP ADV. ANIROODH C. SARDESAI	ADV. BANERJEE RANADITYA SUBROTO FOR R.NO.1 AND 2 G. NAGVENKER
62	CRIA/20/2020	COSTA CONSTRUCTIONS, A SOLE PROP. CONCERN OF ROYSTON COSTA., VS SHAWN RODRIGUES AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	ADV. JATIN RAMAIYA
63	CRIA/22/2020	JOAQUIM FERNANDES., VS STATE THR. THE PUBLIC PROSECUTOR AND ANR.,	ADV. ROHIT BRAS DE SA ADV. PRITI S. P. DESHPRABHU ADV. SEQUEIRA JUDE TOREX ADV. GOVIND SALKAR	ADV. J.R.SERRAO/D.RODRIGUE S FOR R.NO.2
64	CRIA/23/2020	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY ITS FIELD ASSISTANCE, PRASSAN R. BANDODKAR., VS VICTORINO VINCENT GOMES AND ANR.,	ADV. JATIN RAMAIYA ADV. BHANDANKER VARUN PRADEEP	
65	CRIA/6/2021	STATE OF GOA, THR. OFFICER IN CHARGE, PANAJI POLICE STAITON, PANAJI., VS NAVNEET NASNODKAR	ADV. SAGAR GURUDAS DHARGALKAR FOR THE PETITIONER	ADV. ARUN BRAS DE SA FOR R.NO.1 ADV. AGNETHA S. MONIZ FOR R.NO.1 ADV. FRANCO COBURN FREDDIE JOSEPH FOR R.NO.1 ADV. SIDDESH SHET FOR R.NO.1
66	CRIA/9/2021	SUDHAKAR NAGUESH PARAB VS POONAM NAIK	ADV. GIDEON NORONHA ADV. ANTHONY NAIKER	ADV. ROHAN PANDURANG DESAI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
67	CRIA/10/2021	SHREE MALLIKARJUN SHIPPING PVT. LTD., REP. BY ITS AUT. REP., BHUSHAN HONAVARKAR VS HANUMAN MINERALS, THR. GIRISH JAGGAL AND ANR	ADV. PARAG S RAO ADV. MAFIDA SHAIKH ADV. SHAMBHAVI PARAG RAO ADV. FEMY FERNANDES GOMES ADV. SANDHYA KUSHAWAHA ADV. RADHIKA S CANDOLCAR	ADV. RUPESH CHODANKAR FOR R.NO.2 ADV. RUPESH SHANTARAM CHODANKAR FOR R. NO. 2
	WITH WPCR/227/2019	SHREE MALLIKARJUN SHIPPING PVT. LTD., REP. BY ITS AUT. REP., BHUSHAN HONAVARKAR., VS HANUMAN MINERALS, THR. AUTHORIZED SIGNATORY, GIRISH JAGGAL AND ANR.,	ADV. PARAG S RAO ADV. FEMY FERNANDES GOMES ADV. SANDHYA KUSHAWAHA ADV. SOWMYA RAMESH ADV. SHAMBHAVI PARAG RAO ADV. RADHIKA S. CANDOLCAR	ADV. RUPESH CHODANKAR FOR R.NO.2 ADV. RUPESH SHANTARAM CHODANKAR FOR R. NO. 2 ADV. VINKITA V. MAPARI FOR R.NO.2
68	CRIA/11/2021	MELANIE CYNTHIA PEREIRA VS MAKSOOD SHAIKH AND ANR	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELEISE	ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
69	CRIA/12/2021	HUKUMCHAND EHITAN VS GEORGE FRANCIS SANTAMARIA AND ANR	ADV. MANISH DAMODAR SALKAR ADV. ALEESHA DOS REIS FALCAO	ADV. ROHAN PANDURANG DESAI
70	CRIA/13/2021	THE POINGUINIM URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY ITS MAN. AND POA, PRAVEEN R. BHAT VS MOURICE MONTEIRO	ADV. VINOD VISHNU KORGAONKAR VLEDSON LUCIO BRAGANZA SAGAR B. RIVANKAR ADV. BERNARD FERNANDES	
71	CRIA/14/2021	MELANIE CYNTHIA PEREIRA VS MAKSOOD SHAIKH AND ANR	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR	ADV. ROHAN PANDURANG DESAI ADV. MAHESH AMONKAR FOR R. NO. 2 RITESH RAWAL EKTA JHA
72	CRIA/15/2021	KRANTI GUDINHO VS SOCCORINA FERNANDES AND ANR	ADV. SHAILESH REDKAR	ADV. PRACHI SAWANT ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 PRACHI SAWANT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
73	CRIA/16/2021	SAMRUDDHI URBAN CO-OPERATIVE CREDIT SOCIETY LTD., THR. ITS AUT. OFFICER, SURESH KURADE VS MAYA SANJAY SAWANT	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. BHANDANKER VARUN PRADEEP	
74	CRIA/17/2021	KAMLAKAR GADKAR VS RAJASAB @ RAJAB HUSSEIN SHAIKH AND ANR	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. JATIN RAMAIYA ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. BHANDANKER VARUN PRADEEP	
75	CRIA/19/2021	THE BHATAGRAM URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY ITS C.E.O., SANJAY GAJANAN PARMEKAR VS VIDDYA DNYANESHWAR NAIK GOLTEKAR AND ANR	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. PARIKSHIT S. SAWANT FOR R.NO.1
76	CRIA/23/2021	NARESH SHAKYA VS SHAIKH HAMIND MOHAMMED	ADV. JATIN RAMAIYA BHANDANKER VARUN PRADEEP	
77	CRIA/26/2021	BAHADUR SINGH, PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL, COLVALE VS STATE, THR. ANTI NARCOTICS POLICE STATION, PANAJI AND ANR	GOPAL MAHADEV KANEKAR GAJENDRA KANEKAR SIDDHI NAIK	ADV. SAGAR GURUDAS DHARGALKAR ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 PRAVIN N. FALDESSAI
78	CRIA/33/2021	TARCAR REAL ESTATES PVT. LTD., REP. BY VISHNU SANJEEV TARCAR VS MAHESH NAIK	ADV. ROHIT BRAS DE SA ADV. SHET VISHAYA VISHWAS ADV. RAI KIRAN ASHOK ADV. SHAIKH SAFIRA ZAHID ADV. PRITI S. P. DESHPRABHU	
79	CRIA/1/2022	SANTOSH SHABA	GAONKAR POOJA	ADV. ABHAY

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GAONKAR VS RUKMAKAR ALIAS BHARAT TULSIDAS NAIK AND ANR	SANTOSH	NACHINOLKAR SIDDHANT K. DHAKANKAR HRISHIKESH S VAZE
80	CRIA/2/2022	PRATAP SAWANT VS POLICE INSPECTOR, VALPOI POLICE STATION, VALPOI AND ANR	ADV. ARUN DE SA SARDESAI SAHIL SAMIR FRANCO COBURN FREDDIE JOSEPH	ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
81	CRIA/3/2022	ESMARALDA FERNANDES E GOMES VS STATE, THR. P.P.	ADV. ARUN DE SA SARDESAI SAHIL SAMIR KYLE DSOUZA FRANCO COBURN FREDDIE JOSEPH	ADV. PRAVIN N. FALDESSAI
82	CRIA/5/2022	MOHAMMAD SHAFI DAR VS STATE OF GOA, AS REP. BY OFFICER IN CHARGE, ANTI NARCOTIC CELL AND ANR	NAIK RONIT DAYANAND MARIA CAROLINE COLLASSO KAMLAKANT POULEKAR YADNYESH KOTKAR	
83	CRIA/6/2022	VPK URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY PUNDALIK RAMA PALYEKAR VS KALPANA PREMANAND CHARI	ADV. JATIN RAMAIYA OMKAR THAKUR	ADV. ASHWIN D. BHOBE KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE ANGLE CHIRAG AJAY
84	CRIA/7/2022	SHAM BAGLI VS STATE OF GOA, THR. POLICE INSPECTOR, OLD GOA POLICE STATION, OLD GOA AND ANR	ADV. SANMAN R. KENY	
85	CRIA/17/2022	VIRANA @ VIRESH HOOVINAHALLI VS STATE, THR. PP AND ANR	ADV. SARDESAI SAHIL SAMIR ARUN DE SA KYLE NATHAN DSOUZA	
86	CRIA/19/2022	MARUTI B. NAIK VS STATE OF GOA THR. CBI GOA AND ANR	ADV. GANESH R. NAIK ABDUL RAJAK WALIKAR DHARAMDAS L PUSEKAR	ADV. ASHA A. DESAI
87	CRIA/21/2022	SARAMODH @ SURAJ SHARMA (PRESENTLY	SHUKR USGAONKAR MASHELKAR TANISHA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		LODGED IN CENTRAL JAIL) THR. HIS FRIEND AND WIFE RINKY SHARMA VS THE STATE OF GOA THR. OFFICER IN CHARGE OF CRIME BRANCH POLICE STATION	AVINASH POOJA NAIK	
	WITH CRIA/3/2023	SANTOSH SONAWANE, PRESENTLY IN JUDICIAL CUSTODY, COLVALE JAIL VS STATE OF GOA, THR. OFFICER INCHARGE OF CRIME BRANCH POLICE STATION AND ANR	ADV. GALILEO FRANCISCO TELES AMEYA SAIL DALVI PANDURANG	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
88	CRIA/22/2022	FRANCIS CRUZ THR. NEXT FRIEND AND BROTHER ANTONIO CRUZ VS STATE OF GOA THR. THE PUBLIC PROSECUTOR AND ANR	ADV. GAURISH N. AGNI KISHAN KAVLEKAR POOJANGI KHARBE CORREIA LEEANDRA ERMINA F MISHRA RUCHIKA SATYADEV	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
89	CRIA/4/2023	SIDHARTH @ SIDHU GOSAVI (PRE. IN JUD CUS., CENTRAL JAIL, COLVALE) REP. BY FRIEND SIDDESH GOSAVI VS THE STATE OF GOA THR. POLICE INSPECTOR, VASCO POLICE STATION	ANOOP KUDTARKAR ANOOP KUDTARKAR VISHAL PHADTE BABEETA CHAVAN	ADV. PRAVIN N. FALDESSAI
90	CRIA/6/2023	MACKVIN FERNANDES (PRESENTLY LODGED AT CENTRAL JAIL) REP. BY NEXT FRIEND RUMANIA CARDOSO VS THE STATE OF GOA THR. P.I. CUNCOLIM POLICE STATION	ADV. RYAN DA PIEDADE MENEZES	ADV. BHOBE SHAILENDRA GURUDAS BHOBE SHAILENDRA GURUDAS
91	CRIA/7/2023	GOVINDA NAIK THR, NEXT FRIEND SARASWATI NAIK (PRESENTLY LODGED AT CENTRAL JAIL, COLVALE) VS STATE THR. PUBLIC	ADV. RAIKAR KAUTUK ARUN SINAI USGAONKER MANGUIRISH NITIN ADITI SALKAR SHUBHAM GOVEKAR	ADV. PRAVIN N. FALDESSAI



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PROSECUTOR AND ANR	POOJA DESSAI PRAJAI VAIGANKAR	
92	CRIA/9/2023	ISSUB KHAN (PRESENTLY UNDERGOING SENTENCE AT COLVALE JAIL) VS STATE THR. P.P. AND ANR	ADV. VIBHAV RAJIV AMONKAR	ADV. BHOBE SHAIENDRA GURUDAS
93	CRIA/10/2023	SURESH PUJAR (PRES. IN JUDICIAL CUSTODY AT CENRAL JAIL, COLVALE THR. NEXT FRIEND, SUSHILA PUJAR) VS THE STATE OF GOA THR. POLICE INSEPCTORN	ADV. RYAN DA PIEDADE MENEZES GINA MARIA ALMEIDA NIGEL JOHN FERNANDES	ADV. BHOBE SHAIENDRA GURUDAS
94	CRIA/12/2023	ARJUN MAYEKAR (PRESENTLY LODGED AT MODERN CENTRAL JAIL, COLVALE) VS STATE OF GOA REP. BY OFFICER IN CHARGE/POLICE INSPECTOR ANTI NARCOTIC CELL POLICE STATION AND ANR	ADV. DOLOROSA CHIQUITA TULKAR SALIL SATISH SAUDAGAR	
95	CRIA/13/2023	JACKSON DADEL, PRESENTLY IN JUDICIAL CUSTODY AT CENTRAL JAIL COLVALE, THR. NEXT FRIEND AYESHA N AGA VS STATE OF GOA, THR. PUBLIC PROSECUTOR	ADV. SARDESAI SAHIL SAMIR ARUN DE SA KYLE NATHAN DSOUZA DSOUZA ALPHY PASCOAL HENDRY	ADV. BHOBE SHAIENDRA GURUDAS
96	CRIA/14/2023	ASIF KHWAJA @ ASIF KHAN VS STATE, THR. PUBLIC PROSECUTOR	ADV. SARDESAI SAHIL SAMIR	ADV. PRAVIN N. FALDESSAI
97	CRIA/16/2023	VIJEYENDRA @ CHETAN ARONDEKAR ( PRESENTLY LODGED IN JUDICIAL CUSTODY COLVALE) VS THE POLICE INSPECTOR OFFICER IN CHARGE OF	ADV. ROHAN PANDURANG DESAI ABHAY CHICKLEKAR SWATI DANDI CHODANKER AVANI DATTARAM GITANJALI FALE	ADV. BHOBE SHAIENDRA GURUDAS ADV. BHOBE SHAIENDRA GURUDAS FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CUNCOLIM POLICE STATION AND ANR		
98	CRIA/17/2023	PRADHAN CHOUDHARY CURRENTLY LODGED AT CENTRAL JAIL, COLVALE THR. NEXT FRIEND MOTARAM CHOUDHARY VS STATE THR. PUBLIC PROSECUTOR	ADV. SARDESAI SAHIL SAMIR ARUN DE SA KYLE NATHAN DSOUZA	
99	CRIA/18/2023	LAWRENCE DIAS (IN JUDICIAL CUSTODY, COLVALE) VS STATE THR. AGACAIM POLICE STATION REP. BY PUBLIC PROSECUTOR	ADV. SARDESAI SAHIL SAMIR	
100	CRIA/19/2023	PRAVEEN KUMAR PATIDAR @ PRAVIN @ P.K. PATIDAR VS STATE OF GOA AS REP. BY POLICE INSPECTOR AND ANR	ADV. DOLOROSA CHIQUITA TULKAR	
101	CRIA/21/2023	ABDUL KADIR ARSIWALA VS STATE OF GOA, AS REP. BY THE OFFICE IN CHARGE, ANJUNA POLICE STATION AND ANR	ADV. DOLOROSA CHIQUITA TULKAR SHRISHA MAYEKAR SALIL SATISH SAUDAGAR	ADV. BHOBE SHAILENDRA GURUDAS ADV. BHOBE SHAILENDRA GURUDAS FOR R. NO. 2
102	CRIA/22/2023	GEETESH PAGI (PRESENTLY LODGED AT CENTRAL JAIL THR NEXT FRIEND AND BROTHER SHAMLESH PAGI) VS STATE THR I.O. / P.I. CANACONA POLICE STATION AND ANR	ADV. ASHWIN D. BHOBE SHAIKH SHAIZEEN BADRUDDIN	ADV. BHOBE SHAILENDRA GURUDAS ADV. BHOBE SHAILENDRA GURUDAS FOR R. NO. 2
103	CRIA/24/2023	TENZIN @ ELIN DORJE (PRESENTLY IN JUDICIAL CUSTODY MODERN CENTRAL JAIL COLVALE GOA) VS STATE OF GOA THR. THE	SANMAN KENY U/LAS	ADV. BHOBE SHAILENDRA GURUDAS

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	POLICE INSPECTOR/ OFFICER INCHARGE, PERNEM POLICE STATION AND ANR		
104 CRIA/25/2023	VINOD KUMAR SHARMA PRESENTLY LODGED IN JUDICIAL COUSTODY COLVALE JAIL VS STATE AS REP. BY OFFICER IN CHARGE ANTI NARCOTIC CELL AND ANR	ADV. AMBARISH ABHAY GAVANDALKAR KAMLAKANT POULEKAR JAGDISH TORASKAR	ADV. BHOBE SHAIENDRA GURUDAS ADV. BHOBE SHAIENDRA GURUDAS FOR R. NO. 2
105 CRIA/26/2023	NIKHIL WARKHANKAR, PRESENITLY IN JUDICIAL CUSTODY CENTRAL JAIL VS STATE OF GOA AS REP. BY OFFICER IN CHARGE AND ANR	ADV. AMBARISH ABHAY GAVANDALKAR KAMLAKANT POULEKAR	ADV. BHOBE SHAIENDRA GURUDAS ADV. BHOBE SHAIENDRA GURUDAS FOR R. NO. 2
106 CRIA/27/2023	SHEVANTI DESSAI AND ANR VS STATE THR. P P	ADV. LOURENCO CLETA DSOUZA ALPHY PASCOAL HENDRY FRANCO COBURN FREDDIE JOSEPH KYLE NATHAN DSOUZA SARDESAI SAHIL SAMIR ANACLETO VIEGAS ARUN DE SA	ADV. BHOBE SHAIENDRA GURUDAS
107 CRIA/32/2023	DHARAMANNA CHAVAN VS UNION OF INDIA THR JARKESH INTELLIGENCE OFFICER)	ADV. DSOUZA ALPHY PASCOAL HENDRY ARUN DE SA KYLE NATHAN DSOUZA SARDESAI SAHIL SAMIR	ADV. RAVIRAJ RAMESH CHODANKAR
108 CRIA/1/2024	SANTOSH NAIK VS STATE THR P.P. AND ANR	ADV. VIBHAV RAJIV AMONKAR	ADV. NIKHIL A. VAZE ADV. NIKHIL A. VAZE FOR R. NO. 2
109 CRIA/2/2024	FAROOQ SHAIKH, PRESENTLY IN JUDICIAL CUSTODY, CENTRAL JAIL, COLVALE BARDEZ GOA VS STATE OF GOA REP. BY OFFICER-IN-CHARGE, MAPUSA POLICE STATION, AND ANR	ADV. RONIT NAIK MARIA CAROLINE COLLASSO KAMLAKANT POULEKAR VIJETA POULEKAR AMBARISH ABHAY GAVANDALKAR SANIKA DIVKAR JAGDISH TORASKAR	ADV. PRAVIN N. FALDESSAI

<b>SR. CASE NUMBER</b>	<b>PARTY NAME</b>	<b>PET. ADV.</b>	<b>RES. ADV.</b>
110 CRIA/4/2024	TABREZ CHOUDHARY PRESENTLY IN JUDICIAL CUSTODY, THROUGH HIS NEXT FRIEND FAYAZ CHOUDHARY VS STATE OF GOA THROUGH POLICE INSPECTOR OLD GOA POLICE STATION	ADV. RYAN DA PIEDADE MENEZES	ADV. NIKHIL A. VAZE

---

Assistant Registrar  
High Court of Bombay at Goa,  
Porvorim

Causelist generated on 04-06-2024 16:13:05